

**DIVISION BENCH**

**ITEM NO.2**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.47/ALD/2024**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 23<sup>rd</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S START SMART KNOWLEDGE PRIVATE LIMITED</b>
<b>UNDER SECTION</b>	<b>59(7) IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Nikhil Mishra with Sh. Mohd. Arif, Advs.

*: For the Petitioner*

**ORDER**

- 1. Ld. Counsel representing the Petitioner is present physically, who seeks a short adjournment for addressing the arguments in the matter.**
- 2. Let the matter be adjourned for further hearing on 9<sup>th</sup> August, 2024.**

***-Sd-***

**(Ashish Verma)  
Member (Technical)**

***-Sd-***

**(Praveen Gupta)  
Member (Judicial)**

**23<sup>rd</sup> July, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*